

Central Administrative Tribunal,

Lucknow Bench, Lucknow

Original Application No. 319/2003

this the 11th day of July, 2003

HON'BLE MR. A.K. MISRA, AM

Smt. Sushila Devi aged about 38 years widow of late Sri Bhagwan Prasad Chaubey, Postal Assistant, resident of H.N.164 in front of Manucha Degree College, Rakabganj, lucknow.

...Applicant

By Advocate: Sri R.S. Gupta

Versus

1. Union of India through the Secretary, Department of Post, New Delhi.
2. chief PMG, UP, Lucknow.

...Respondents

By Advocate: Sri G.S. Sikarwar

ORDER (ORAL)

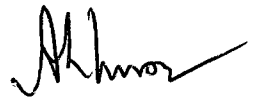
MR. A.K. MISRA, AM

The applicant has prayed for appointment on compassionate ground to a suitable post under the dying in harness rules .

2. Pleadings on record have been perused and learned counsel for the parties have been heard.
3. The brief facts of the case are that the applicant Smt. Sushila Devi's husband died on 11.7.99 leaving behind his widow one daughter and three sons all of whom were minors on the date of death of the applicant. It is stated on behalf of the applicant that he had made an application on 3rd August, 1999 seeking compassionate appointment after the death of her husband in harness. The said application has not yet been decided by the competent authority and no communication in this regard has been received by the applicant.

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4. Having heard counsel for the parties, I dispose of this O.A. with the direction that the application dated 3rd August, 1999 made by the applicant seeking compassioante^o appointment shall be decided by the competent authority within six weeks from the date of receipt of this order after taking into consideration all the grounds stated in the said application by passing a reasoned and speaking order. The applicant shall enclose a copy of the application dated 3rd August, 1999 along with a copy of this order to enable the competent authority to take a decision in the matter within the given time framed. In case the applicant has any grievance, he shall be free to agitate the matter again in case she is so advised.


MEMBER (A)

LUCKNOW:DATED: 11.7.2003

HLS/-